

**FORM NO. 166**  
**Statement of Reportable Account under section 508(1) of the Income-tax Act, 2025**

**PART A: STATEMENT DETAILS**

(This information should be provided for each Statement of Reports submitted together)

<b>A.1 REPORTING ENTITY DETAILS</b>		
A.1.1	Reporting Entity Name	
A.1.2	Income-tax Department Reporting Entity Identification Number	<input type="text"/>
A.1.3	Global Intermediary Identification Number (GIIN)	
A.1.3	Registration Number	
A.1.5	Reporting Entity Category	Insert 2 character code
<b>A.2 STATEMENT DETAILS</b>		
A.2.1	Statement Type	Insert 2 character code
A.2.2	Statement Number	
A.2.3	Original Statement id	
A.2.4	Reason for Correction	Insert 1 character code
A.2.5	Statement Date	
A.2.6	Reporting Period	
A.2.7	Report Types	Insert 2 character codes

**PART B: REPORT DETAILS****(This information should be provided for each account being reported)**

<b>B.1 REPORT NUMBER (To be provided for each person being reported)</b>		
B.1.1	Report Serial Number	
B.1.2	Original Report Serial Number	
B.1.3	Account Type	
B.1.4	Account Number	
B.1.5	Account Category	
B.1.6	Account Number Type	Insert 1 character code
B.1.7	Account Holder Name	
B.1.8	Account Status	Insert 1 character code
B.1.9	Account Treatment	Insert 1 character code
B.1.10	Equity Interest Type	Insert 2 character code
B.1.11	Self- certification	Insert 1 character code
B.1.12	Documentation Status	Insert 1 character code
B.1.13	Joint Account	Insert 1 character code
B.1.14	Number of Joint Account Holders	
B.1.15	Date of closure of account, if closed during the year	
<b>B.2 BRANCH DETAILS</b>		
B.2.1	Branch Number Type	Insert 1 character code
B.2.2	Branch Reference Number	
B.2.3	Branch Name	
B.2.4	Branch Address	
B.2.5	City Town	
B.2.6	Postal Code	
B.2.7	State Code	Insert 2 character code
B.2.8	Country Code	Insert 2 character code
B.2.9	Telephone	
B.2.10	Mobile	
B.2.11	Fax	
B.2.12	Email	
<b>B.3 ACCOUNT SUMMARY</b>		
B.3.1	Account balance or value at the end of reporting period	
B.3.2	Aggregate gross interest	

	paid or credited	
B.3.3	Aggregate gross dividend paid or credited	
B.3.4	Gross proceeds from sale of property	
B.3.5	Aggregate gross amount of all other income paid or credited	
B.3.6	Aggregate gross amount credited	
B.3.7	Aggregate gross amount debited	
<b>B.4 INDIVIDUAL DETAILS (To be provided for individual account holder )</b>		
B.4.1	Name	
B.4.2	Customer ID	
B.4.3	Father's Name	
B.4.4	Spouse's Name	
B.4.5	Gender	Insert 1 character code (Refer Instructions)
B.4.6	PAN	
B.4.7	Aadhaar Number	
B.4.8	Identification Type	Insert 1 character code
B.4.9	Identification Number	
B.4.10	Occupation Type	
B.4.11	Occupation	
B.4.12	Birth Date	
B.4.13	Nationality	Insert 2 character code
B.4.14	Country of Residence as per tax laws	Insert 2 character code
B.4.15	Place of Birth	
B.4.16	Country of Birth	Insert 2 character code
B.4.17	Tax Identification Number (TIN) allotted by tax resident country	
B.4.18	TIN Issuing Country	Insert 2 character code
B.4.19	Address Type	Insert 2 character code
B.4.20	Address	
B.4.21	City / Town	
B.4.22	Postal Code	
B.4.23	State Code	Insert 2 character code
B.4.24	Country Code	Insert 2 character code

B.4.25	Mobile/Telephone Number	
B.4.26	Other Contact Number	
B.4.27	Remarks	
<b>B.5 LEGAL ENTITY DETAILS (To be provided for entity account holder)</b>		
B.5.1	Name of the Entity	
B.5.2	Customer ID	
B.5.3	Account Holder Type for US Reportable Person	Insert 2 character code
B.5.4	Account Holder Type for Other Reportable Person	Insert 2 character code
B.5.5	Entity Constitution Type	Insert 1 character code
B.5.6	Date of Incorporation	
B.5.7	Nature of Business	
B.5.8	PAN	
B.5.9	Identification Type	Insert 1 character code
B.5.10	Identification No.	
B.5.11	Identification issuing Country	Insert 2 character code
B.5.12	Place of Incorporation	
B.5.13	Country of Incorporation	Insert 2 character code
B.5.14	Country of Residence as per tax laws	Insert 2 character code
B.5.15	Tax Identification Number (TIN) allotted by tax resident country	
B.5.16	TIN Issuing Country	
B.5.17	Address Type	Insert 1 character code
B.5.18	Address	
B.5.19	City / Town	
B.5.20	Postal Code	
B.5.21	State Code	Insert 2 character code
B.5.22	Country Code	Insert 2 character code
B.5.23	Mobile/Telephone Number	
B.5.24	Other Contact Number	
B.5.25	Remarks	
<b>B.6 CONTROLLING PERSON DETAILS (To be provided for each controlling person of the entity)</b>		
B.6.1	Controlling Person Type	Insert 3 character code
B.6.2	Name	

B.6.3	Customer ID	
B.6.4	Father's Name	
B.6.5	Spouse's Name	
B.6.6	Gender	Insert 1 character code
B.6.7	PAN	
B.6.8	Aadhaar Number	
B.6.9	Identification Type	Insert 1 character code
B.6.10	Identification Number	
B.6.11	Self- certification	Insert 1 character code
B.6.12	Occupation Type	Insert 1 character code
B.6.13	Occupation	
B.6.14	Birth Date	
B.6.15	Nationality	Insert 2 character code
B.6.16	Country of Residence as per tax laws	Insert 2 character code
B.6.17	Place of Birth	
B.6.18	Country of Birth	Insert 2 character code
B.6.19	Tax Identification Number (TIN) allotted by tax resident country	
B.6.20	TIN Issuing Country	Insert 2 character code
B.6.21	Address	
B.6.22	City / Town	
B.6.23	Postal Code	
B.6.24	State Code	Insert 2 character code
B.6.25	Country Code	Insert 2 character code
B.6.26	Mobile/Telephone Number	
B.6.27	Other Contact Number	
B.6.28	Remarks"	